

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-1-2021**

( WP No.22-2021 -filing)

Ramanth Naik (Dec.)  
thr. Lrs

..... Petitioner

V e r s u s

Praful Damu Naik and ors.

..... Respondents

Adv. Shirin Naik for the Petitioner.

**CORAM: DAMA SESHADRI NAIDU, J.****DATE: 5th January, 2021.****ORDER:**

Issue notice to the respondents, returnable on 19/1/2021.

2. Post the matter on 19/1/2021.
3. In the meanwhile, the impugned order stands suspended.

**DAMA SESHADRI NAIDU, J.**

AP/-